

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)

Subject:- Option of serving on the UT of Ladakh on the corresponding or equivalent posts.

ORDER

No.: 1440 of 2022/Psy

Dated: 19-10-2022

Whereas, Vide Hon'ble High Court Notification No. 1093 of 2022/RG dated 02.09.2022, a separate service cadre for Subordinate Courts of UT of Ladakh has been created, in terms of which the members of erstwhile J&K Subordinate Courts Staff Service belonging to the UT of Ladakh have become members of the subordinate Courts Service of UT of Ladakh;

Whereas, some staff members belonging to Ladakh region i.e district Leh and Kargil are serving in the UT of J&K, needed to be given an option either to serve in the UT of Ladakh or to continue serving in the UT of J&K;

Whereas, a Notification No. 1163 of 2022/Psy dated 06.09.2022 was issued by this Secretariat, in which members belonging to UT of Ladakh but serving in the Subordinate Courts of the UT of J&K, and those belonging to UT of J&K serving in the UT of J&K of Ladakh were given option of serving in the UT of Ladakh on the corresponding or equivalent posts in the Subordinate Courts of UT of Ladakh.

Whereas, the staff members so exercising their options of serving in the UT of Ladakh were to be considered for appointment in the Subordinate Courts Staff Service of UT of Ladakh with provision for protection of their pay as they are drawing on date;

Whereas, In response to the above said notification various applications have been received through proper channel by this Secretariat, wherein, the staff members have given their options to serve either in the UT of J&K or UT of Ladakh. Following is the details of the responses:-

S.No	Name & designation	Present place of posting	Residence	Option of serving
01	Ms. Zainab Naz, System Assistant	PDJ Court, Jammu	Nobra, Leh	UT of Ladakh
02	Shri Ahmed Hussain, System Assistant	PDJ, Court, Ganderbal	Pashkum, Kargil	UT of Ladakh
03	Shri Irshad Ahmad Banday, Sr. Assistant	Spl. Mobile Mag. Ladakh	Kashmir division	UT of J&K
04	Shri Latief-Ul-Aziz, Sr. Assistant	CJM Court, Ladakh.	Kashmir division	UT of J&K
05	Shri Arshid ahmad Mir, Sr. Assistant	PDJ Court, Kargil	Kashmir division	UT of J&K
06	Shri Mohammad Rafiq Qadri, Sr. Assistant	PDJ Court, Kargil	Kashmir division	UT of J&K
07	Shri Mohammad Altaf Dar, Jr. Assistant	PDJ Court, Kargil	Kashmir division	UT of J&K
08	Shri Zakir Hussain Thoker, Jr. Assistant	Spl. Mobile Mag. Kargil	Kashmir division	UT of J&K

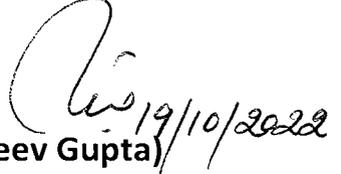
09	Shri Tajher Bashir, System Officer	PDJ Court, Kargil	Kashmir division	UT of J&K
10	Shri Mukhtiyar Ahmad Khan, D.E.O	PDJ Court, Kargil	Kashmir division	UT of J&K

Whereas, a note along with the representations of the above said officials was placed before the Competent Authority;

Whereas, the Competent Authority (Hon'ble the Chief Justice) has been pleased to approve that the candidates mentioned at S.No. 1 and 2 shall be appointed to the Subordinate Courts Staff Service of Ladakh by transfer from Subordinate Courts Staff Service of J&K to work against equivalent or corresponding posts and candidates at S.No. 03 to 10 shall be deemed to have been sent on deputation to Ladakh Service.

Therefore, the officials mentioned in the above list at S.No. 01 and 02 are appointed to the Subordinate Courts Staff Service of Ladakh by transfer from Subordinate courts Staff Service of J&K to work against equivalent or corresponding posts and the candidates at S.No. 03 to 10 shall be deemed to be sent on deputation to Ladakh Service.

By Order of Hon'ble the Chief Justice.

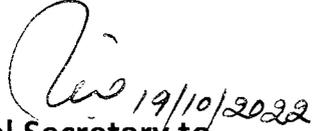

(Rajeev Gupta)

**Principal Secretary to
Hon'ble the Chief Justice**

No.: 745-51/PSy-623 Dated: 19-10-2022

Copy to the:

1. Registrar General High Court of J&K and ladakh, Srinagar.
2. Registrar Vigilance, High Court of J&K and ladakh, Srinagar
3. Registrar Rules, High Court of J&K and ladakh, Srinagar
.....for information
4. Pr. District & Sessions Judge's Jammu/Ganderbal/Leh/Kargil for information
5. Chief Accounts Officer, High Court of J&K and Ladakh for information
6. Chief Librarian, High Court wing, Srinagar/Jammu for keeping record.
7. Order file.


Principal Secretary to
Hon'ble the Chief Justice